

**COURT- I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 52 of 2012, Appeal No. 67 of 2012,**  
**Appeal No. 68 of 2012 and Appeal No. 69 of 2012**

**Dated : 31<sup>st</sup> July, 2014**

**Present:** Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**Appeal No. 52 of 2012**

M/s Ferro Alloys Corporation Ltd. ... Appellant(s)  
Versus  
Orissa Electricity Regulatory Commission &  
Ors. ...Respondent(s)

**Appeal No. 67 of 2012**

M/s Tata Steel Ltd. ...Appellant(s)  
Versus  
Orissa Electricity Regulatory Commission  
& Anr. ....Respondent(s)

**Appeal No. 68 of 2012**

M/s OCL India Ltd. ...Appellant(s)  
Versus  
Orissa Electricity Regulatory Commission  
& Anr. ....Respondent(s)

**Appeal No. 69 of 2012**

M/s Balasore Alloys Ltd. ...Appellant(s)  
Versus  
Orissa Electricity Regulatory Commission &  
Anr. ....Respondent(s)

**Counsel for the Appellant(s):**

**Counsel for the Respondent(s):**

**Mr. P.C. Sen with  
Ms. Rajkumari Banju for R-1**

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**ORDER**

The Learned Counsel for the State Commission submits that the matter is still pending in the Hon'ble Supreme Court and requests that the matter may be adjourned till 29.09.2014.

So, post the matter for hearing on **29.09.2014 at 2.30 p.m.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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